

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 94 of 2011

Dated: 21st October, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**M/s T.S. Alloys Limited
Versus**

....Appellant (s)

Orissa Electricity Regulation Comm. & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran, Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. David &
Mr. Antaryami Upadhyay for R.2 & R.3

ORDER

Mr. R.K. Mehta, the learned counsel is filing Reply on behalf of Respondent No.2 and seeks some more time to file the reply on behalf of Respondent No.3. Accordingly, he is directed to file the same on or before 14.11.2011 after serving copy on the other side.

Post the matter on **18.11.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS